GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3541 ANSWERED ON 10.08.2023

FLOATING SOLAR PLANT IN TELANGANA

3541. SHRI VENKATESH NETHA BORLAKUNTA DR.G. RANJITH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

(a) whether a largest floating solar plant of 100 MW capacity is now fully operational in Telangana;

(b) if so, the details thereof;

(c) the details of advantages of floating solar plants; and

(d) the efforts being made by the Government to install more and more solar floating plants in the country keeping in mind their multiple advantages?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) NTPC has commissioned floating solar plant of capacity 100 MW at Ramagundam in the state of Telangana on 01.07.2022 and it is fully operational. This project is spread over 500 acres of water reservoir.

(c) Floating solar plants have several advantages, such as:-

- Utilization of water body and saving of land resource;
- Reduced water loss due to evaporation;
- Possibility of higher generation due to cooling effect on the solar modules, etc.

(d) Steps taken by the Government to promote solar energy including floating solar plants, in the country are given at **Annexure**.

ANNEXURE REFFERED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 3541 FOR 10.08.2023

STEPES TAKEN TO PROMOTE SOLAR ENERGY INCLUDING FLOATING SOLAR PLANTS IN THE COUNTRY

- Floating Solar PV (FSPV) Parks are supported under the scheme for " Development of Solar Parks and Ultra Mega Solar Power Projects". So far, 7 FSPV Parks with an aggregate capacity of 2039 MW have been sanctioned under the scheme.
- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Bidding trajectory for renewable energy projects through Renewable Energy Implementing Agencies have been issued.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.